

Central Administrative Tribunal
Principal Bench
New Delhi
C.P. No. 251/97
in
D.A. No. 464/97

(J)

This the 20th day of November, 1997.

Hon'ble Dr. Jose P. Verghese, VC(J).
Hon'ble Shri N. Sahu, Member(A).

Janak Singh,
S/o Sh. Bacha Ram
Care Taker, Construction Rest House,
Northern Railway, Kashmere Gate,
Delhi. Petitioner
(By Advocate Shri A.K. Bhardwaj)

Versus

1. Union of India through
Shri S.P. Mehta,
General Manager, Northern Railway
Baroda House,
New Delhi.
2. Shri S. Kharati Lal
Asstt. Personnel Officer (C)
Northern Railway,
Kashmere Gate, Delhi.
3. Shri Neeraj Kumar
Junior Engineer/Works/General
Northern Railway, Kashmere Gate,
Delhi.
4. Shri O.P. Tomar
Divisional Engineer (Works)
Northern Railway, Hapur U.P. Respondents
(By Advocate Shri P.S. Mahendru along
Shri O.P. Khastriya)

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghese, VC(J).

As per our order dated 11.11.97 the respondents and the petitioner seem to have sorted out the entire pending issues. In case any issues are left out in perspective of the petitioner liberty is granted to pursue the same by way of filing representation.

The C.P. is disposed of. Notices discharged.

transl by
(N. SAHU)
M(A)

RB

(DR. JOSE P. VERGHESE)
VC(J)